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Title: Message received from Rajya Sabha that Rajya Sabha at its sitting held on the 16th December, 2008, passed the Prevention and Control of Infectious and Contagious Diseases in Animals Bills, 2008.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2008 which has been passed by the Rajya Sabha at its sitting held on the 16<sup>th</sup> December, 2008. "

2. Sir, I also lay on the Table the Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2008 as passed by Rajya Sabha on the 16<sup>th</sup> December, 2008.

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